

Shri T. T. Krishnamachari: Sir, I have given the names before. Mr. Mulgaokar, Chairman, is associated with the Tata Industries; Mr. Kirloskar is a well-known name in industrialisation in this country; then there is a European gentleman whose name is Mr. Chatterson, from Martin and Burn Company, Calcutta; then Mr. Gopala Iyengar, a Retired Superintending Engineer of the Madras Public Works Department, a person of considerable experience in mechanical engineering; then we have three officers: the Industrial Adviser (Engineering), Commerce and Industry Ministry, Mr. Kapur, Joint Director, Mechanical Engineering, Railways, and Mr. Dhar, Assistant Director General, Ordnance Factories, Defence Department.

Mr. Deputy-Speaker: Whenever a Committee is appointed, are not the names of the members and the terms of reference published?

Shri T. T. Krishnamachari: They are published, Sir, and on a previous occasion I have placed these names before the House.

Mr. Deputy-Speaker: Whenever a communique is issued a copy of that may be sent to the Library of the House so that such questions may be avoided.

Shri T. T. Krishnamachari: So far as the Ministry of Commerce and Industry is concerned, as a general rule, whenever a question of this nature is taken, Parliament is informed of it.

KHADI AND VILLAGE INDUSTRIES BOARD

*1135. **Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of meetings held up to this time by the newly constituted Khadi and Village Industries Board;

(b) the programme chalked out by the Board regarding the development of Khadi and other Village Industries;

(c) the nature and extent of the monetary and other assistance asked for by the Board from Government for

the development of Khadi and other village industries; and

(d) whether the Board has made any recommendation to Government regarding the meeting of Government's cloth requirements from Khadi?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Five.

(b) and (c). A statement is laid on the Table of the House. [See Appendix V, annexure No. 53.]

(d) Yes.

Shri Dabhi: May I know, Sir, if it is a fact that the target of khadi of the All India Village Industries Board for the year 1953-54 is the production of Rs. 3 crores worth khadi out of which Rs. 1 crore worth of khadi is expected to be purchased by the Central and State Governments; if so, whether Government have decided to fulfil the expectation of the Board, as far as they are concerned?

Shri T. T. Krishnamachari: I do not think the position is precisely as the hon. Member has envisaged. The Khadi Board started rather late in the year so that the target that they might have had in their mind, if they had started working earlier, must necessarily have to be circumscribed to some extent. For further details I would request the hon. Member to wait. As soon as we have any details in our hand we will let the hon. Member know.

Shri Dabhi: Is it a fact that Government have decided to make khadi a protected industry?

Shri T. T. Krishnamachari: I do not know what the hon. Member means by protected industry. We will give all the help possible and it would be subsidised.

Shri M. M. Gandhi: May I know, Sir, whether Government have accepted all the recommendations and programmes of the Board and decided to give all the assistance including monetary assistance asked for by the Board?

Shri T. T. Krishnamachari: I cannot answer a question the basis of which is envisaged by the hon. Member, in absolute terms but it is the desire of the Government to co-operate as fully as possible with this Board in achieving the objectives that we had in mind in creating this Board.

Shrimati Tarkeshwari Sinha: Can we have an idea of the unused khadi lying with the Khadi Sangh and also what the Government propose to do to dispose of the unused stuff?

Shri T. T. Krishnamachari: I require notice.

Shri C. D. Pande: Is Government aware that there is over-production of khadi and there is no market for it? Is there any rational use in producing further khadi?

Shri T. T. Krishnamachari: The hon. Member has certain fixed ideas in his mind which, I am afraid, I am not able to confirm. The demand of khadi is an elastic one; it may rise and it may fall according to circumstances prevailing at the time and I do not think there is any question of over-production in relation to the total demand that we envisage.

Shrimati A. Kale: May I know, Sir, whether it is intended to make khadi a national dress and whether it is proposed to make it compulsory to be used on ceremonial occasions?

Mr. Deputy-Speaker: Is there a proposal to make it compulsory for all the Government servants to wear khadi?

Shri T. T. Krishnamachari: This is democracy where compulsion is not a possibility.

Shri Damodara Menon: Arising out of answer to part (d), may I know, Sir, whether the Government have accepted the recommendations of the Board and if so to what extent are they going to implement them?

Mr. Deputy-Speaker: The hon. Minister has already said that there are.....

Shri Damodara Menon: In part (d) of his reply the hon. Minister said

that the Board has made recommendations to the Government. I want to know whether that recommendation has been accepted by the Government. If so, to what extent they are going to implement it?

Shri T. T. Krishnamachari: The recommendation has been accepted and implemented to the extent that Government are able to implement it.

Seth Govind Das: As far as the recommendation with respect to part (d) of the question is concerned, may I know, in which departments have the Government decided to use khadi only?

Shri T. T. Krishnamachari: Sir, the question of utilisation of khadi by the departments varies with the nature of the demand. It is not intended that khadi should be used for, say Defence or police uniforms but for all other purposes for which cloth is used in various Government Departments. Government is at the present moment engaged in finding out possibilities of utilising khadi and if possible these departments will prescribe the type of khadi necessary with minimum kind of standard which will be placed before the Khadi Board so as to enable them to supply the proper type of quality of khadi for them.

Shri Punnoose: May I know the financial assistance given to the handloom industry and how far this has helped it?

Shri T. T. Krishnamachari: Khadi and handloom are undoubtedly related to each other. But it is a different question altogether. I have answered the question before and I will place a statement if a question is tabled to that effect.

Shri Munglwanay: May I know, Sir, the other items that are included under the head "Other Village Industries"?

Shri T. T. Krishnamachari: I think the statement gives the information. The hon. Member can duly get a copy of the statement.

Pandit C. N. Malviya: May I know, Sir, if the Board has made any recom-

mendations regarding the marketing of khadi and other village industry products and what are those recommendations?

Shri T. T. Krishnamachari: They have made certain recommendations regarding marketing of khadi. In regard to village industries, I do not think the recommendations are precise. They are in the stage of formulation.

Shrimati Tarkeshwari Sinha: May I know, Sir, which State Governments have already adopted or propose to adopt khadi as the uniform for their employees?

Shri T. T. Krishnamachari: I have no information in regard to that matter.

Shri Sinhasan Singh: To the supplementary to part (d), the hon. Minister replied that the Government would purchase khadi as far as it is able to do. May I know whether the Government has accepted the whole recommendation,—as he replied 'yes'—or only partially? How does the question of Government's ability to purchase arise?

Shri T. T. Krishnamachari: The fact is that there are certain difficulties such as the type of cloth that is needed, the varieties of cloth that is needed and the time when it is needed. Both in regard to Railways and Defence requirements orders have been placed for consumption by these Ministries upto the middle and, perhaps even later, in 1954. The assessment of their needs thereafter would take some time. And then the Khadi Board is not in a position to supply all the needs. We have got to give them some time so that they can start their production programme. The difficulty is regarding time, money and necessary amount of labour.

OFFICE ACCOMMODATION

*1136. **Shri S. C. Samanta:** (a) Will the Prime Minister be pleased to state whether it is a fact that there is paucity of accommodation both in the Secretariat and in the outlying offices of the External Affairs Ministry?

(b) If so, what steps have been taken to meet the shortage?

(c) Has this shortage been examined and assessed?

(d) If so, what is the amount of additional working space required both for employees and stores, etc.?

The Prime Minister (Shri Jawaharlal Nehru): (a) Yes.

(b) Steps are being taken to construct additional rooms on the vacant space between the Ministries of External Affairs and Defence which would provide 6,580 sq. ft. of space. It is expected that more accommodation will become available to the Ministry of External Affairs in the event of the Ministries of States and Defence moving out of the South Block.

(c) Yes.

(d) 47,700 sq. ft.

Shri S. C. Samanta: May I know, Sir, how the accommodation of the Historical Division has been managed in consequence of the purchase of the Baroda House by the Northern Railway?

Shri Jawaharlal Nehru: The Historical Division is lodged now in a separate house. I forgot the address.....

The Minister of Works, Housing and Supply (Sardar Swaran Singh): It is in 26, Ferozeshah Road.

Shri S. C. Samanta: May I know, Sir, whether the house that has been acquired is a rented one?

Shri Jawaharlal Nehru: I have no idea whatever.

Shri Amjad Ali: Will the Government enlighten the House as to whether there is a proposal to shift the capital to the foot of the Himalayas at Simla during summer months?

Mr. Deputy-Speaker: Summer is over for this year.

Shri S. C. Samanta: May I know if, in view of the paucity of accommodation, there is any proposal in contemplation to shift some of the offices to other places?